

SHRI ASMS SEN : That is not the point. While certain allegations have been made against me, I must be heard.

THE VICE-CHAIRMAN (Shri V. Narayanasamy) : You can get the permission from the Chairman and raise it.

SHRI ASHIS SEN: This is not fair.

SHRI, SUKOMAL SEN (West Bengal) : What is this ?

SHRI P. UPENDRA (Andhra Pradesh) : You should permit him.

THE VICECHAIRMAN (Shri V. Narayanasamy) : Mr. Upendra, you were a Parliamentary Affairs Minister. You know every procedure. You kindly take your seat.

SHRI ASHIS SEN: Mr. Vice-Chairman, Sir, you are shutting me out. You must hear me.

THE VICE-CHAIRMAN (Shri V. Narayanasamy) : Mr. Ashis Sen, I told you, you get permission from the Chairman on this issue. Then you can speak Shrimati Veena Venna.

SHRI ASHIS SEN : That is not fair.

THE VICE-CHAIRMAN (Shri V. NARAYANASAMY) : You get permission from the Chairman.

RE. IMPOSING PROHIBITION IN AIR LINES

श्रीमती वीणा वर्मा (मध्य प्रदेश) : महोदय सरकार ने प्रोपोज किया पारिली के अन्तर्गत प्राइवेट एयर लाइंस को हमारे देश में अपनी सेवाएँ चलाने की इजाजत दी है और इसके फलस्वरूप कई प्राइवेट एयर लाइंस और प्राइवेट टेक्स्ट्रा हमारे देश में चल रही हैं। लेकिन बड़े दुर्घ के साथ कहना पड़ता है कि इन प्राइवेट एयर लाइंस के चलने से हमारे इंडियन एयर लाइंस को काफी नुकसान उठाना पड़ रहा है और यह नुकसान उसे धीरे-धीरे बढ़ाने में भी होना, क्योंकि प्राइवेट एयर लाइंस चलाने वाले जो हैं वे अपने व्यापार की तरफ

वाणिज्य को धारण करने के लिये जेट स्वरूप उनकी बराब की बोलसे और अन्य बड़ी-बड़ी भेट दे रहे हैं। वह उन एयर लाइंस द्वारा दिया जा रहा है जिनसे वे काफी सुकर करते हैं। इंडियन एयर लाइंस में कोई ऐसी बात नहीं है। जो देखा गया है कि सारे जो यात्री हैं, पैसेजर हैं उन्होंने इन प्राइवेट एयर लाइंस द्वारा यात्रा करना शुरू कर दिया है। इससे सबसे ज्यादा नुकसान यह हो रहा है कि जब बराब की बोलसे वाणिज्य को भेट स्वरूप दी जाती है तो यात्री मजबूराना करना शुरू कर देते हैं बिना एक बराब यात्री बन जाता है। यह हमारी संस्कृति के विरुद्ध भी है। साथ ही यह हमारी इंडियन एयर लाइंस के लिये बड़ा ही नुकसानदायक है क्योंकि सारे यात्री जो हैं वे प्राइवेट एयर लाइंस में जाना पसंद करते हैं..... (व्यवधान)

SHRI DINESHBHAI TRIVEDI (Gujarat) : Private airlines are compromising with safety standards. In the last 15 days there were two air-misses. We should see to it that safety standards are maintained. Prohibition on serving liquor bottles also should be strictly enforced.

श्रीमती वीणा वर्मा : एक मिनट रुक। तो बहुत बकरी है कि जिस तरह से एयर लाइंस में जो-जो फलस्वरूप किया है, जो-जो प्रोहिबिटेड किया है, उसी तरह के सब नियम भी वही लागू होना चाहिये और लाइसेंस भेंट देना यह भी जब होना चाहिये। मैं माँग करती हूँ सरकार इस बारे में एक विचार लाए और यह पास किया जाये और एयर लाइंस में सब-नियम लागू हो।..... (व्यवधान)

श्री जुरैज बबोरी (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, यह बहुत गंभीर स्थिति है..... (व्यवधान)..... इंडियन एयर लाइंस का प्राइवेट एयर लाइंस पर निबंधन आवश्यक है।.. (व्यवधान)...

SHRI JIBON ROY (West Bengal) : We have not yet passed the Bill. How is it that private airlines are allowed to fly aircraft ?

जी रजनी रंजन साहू (बिहार) : महोदय....
(अवधान).... वहाँ पर प्रोहिबिशन लागू करना
चाहिये और हुवाई जहाजों में शराब न पिलायी
जाये ।.... (अवधान) इसकी मैं मांग करता
हूँ ।

RE. PROBLEMS OF WOMEN

SHRIMATI JAYANTHI NATARAJ AN:
Mr. Vice-Chairman, Sir, I want to draw the
attention of the House to a very important
issue. For the last two weeks, fortunately or
unfortunately, we have been involved in all
kinds of other issues. They may be important
or they may not be important. I am not here to
talk about that.

Recently all of us have raised a problem
relating to women. I have been begging
in the Business Advisory Committee—Mr.
Ashis Sen was talking about a privilege
motion—to allot some time to discuss the
issue of women because the lives of women
are at stake in the country, I think before
the next session comes around whether
women will be free citizen; of this country or
not, I do not know. .. (Interruptions).. Please
bear with me. I am very serious. This House
doesn't have time to discuss the most vital
issues relating to the very survival of women
in this country. I want to record this
with • regret. That, is why we are
constrained to raise this matter as a zero hour
matter. I think there could not be a greater tra-
gedy than this. We do not have enough time
to discuss the issue of women not even
through a Half-an-Hour discussion, not even
through a Calling Attention Motion. We
have given notice on vital matters
relating to women. We only have time to
discuss about the other things. I am not
trying to defend anyone or hold a brief for
anyone. We have time only to discuss
matters of the arrest of leaders of pnc-party-or
the Dunkel Draft or corruption. The House
just takes over issues like' this, ' We do not
have time for issues relating to women. ..
(Interruptions)...

Please bear with me for a minute. We talk
about atrocities against women. We talk about
crime against women. We talk about society
perpetrating crimes against women in the
work-place and women labourers. Now we
have reached a stage when the very judiciary,
the judicial branch of this country has started
taking women very lightly. In this connection,
I want to refer to two very important
judgements. One judgment of the Supreme
Court is in *i* matter relating to rape where a
young woman was raped by two men of 23
years and 24 years of age and they were convic-
ted. They didn't even, deny it. The rape was
admitted and they were convicted and sentenced
to imprisonment. The matter came up in the
Supreme Court and a Bench of 3, the Supreme
Court actually held—not even on any other
ground—that on account of youth, these young
men were swayed by passion and, therefore,
they should not be given such a harsh
punishment. (Interruptions)... They are old
enough to rape a young woman but, Sir, they
are not old enough to undergo punishment and
their imprisonment was reduced. Now, I want
to draw the attention of this House, through
you, Sir, to the second judgement... (Inter-
ruptions).. Sir, unless there is some
order in the House, I cannot speak. It is a very
serious matter.. (interruptions).

SHRIMATI RENUKA CHOWDHURY
(Andhra Pradesh) : I support her on this issue.
All our problems are because of men. Please
allow her to speak. ... (Interruptions).

THE VICE-CHAIRMAN (Shri V.
NARAYANASAMY) : Kindly be brief. ..
(Interruptions).

SHRIMATI JAYANTHI NATARAJAN: Mr.
Mitra, I don't think it is funny. .. (Interruptions)
Sir, I am deeply perturbed. This is a matter
which is so perturbing that probably Renuka Ji
and Veena Ji will understand. If these men
sitting over here think it funny or something to
talk about, then I think it is a tragic commentary
on the state of.. (Interruptions).. I